

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 36935/2019

(Arising out of impugned final judgment and order dated 10-05-2019 in CRLA No. 4310/2008 10-05-2019 in CRLA No. 3672/2008 10-05-2019 in CRLA No. 2266/2011 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

ANUJ KUMAR ETC.

Respondent(s)

(IA No.185879/2019-CONDONATION OF DELAY IN FILING and IA No.185881/2019-EXEMPTION FROM FILING O.T. and IA No.185880/2019-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 13-12-2019 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Petitioner(s) Mr. Ajay Vikram Singh, AOR
Ms. Priyanka Singh, Adv.
Mr. Kamlesh Anand, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

The record of the courts below be requisitioned.

(JAYANT KUMAR ARORA)
COURT MASTER

(JAGDISH CHANDER)
BRANCH OFFICER